NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 577 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Purab Sagar Saini Vs. Radius Synergies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2017

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the petitioner:

Counsel for the petitioner.

For the Respondent:

Mr. Neeraj Kumar Singh and Mr. Ankur Singh,

Advocates

ORDER

Reply has been filed by the Ld. Counsel for the Respondent. Request for adjournment is made by the ld. Counsel for the Petitioner to argue out the petition.

To come up for arguments on 2nd February, 2018.

(Deepa Krishan)

Member (T)

(Ina Malhotra)

Member (J)